

OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

ORDER NO. 99 DATED : 01.05.2021

It is notified for all concerned that ensuing Summer Vacation has been preponed from 24th May, 2021 to 3d May 2021 and extended with effect from 10.05.2021 to 15.05.2021 by the Hon'ble Court vide Hon'ble Court's Notification No. 1893-RG dated 30.04.2021 duly conveyed vide Memo No. 1158(38)/G and 1158 A (20)/G both dated 01.05.2021.

The cases which have already been fixed by the individual Courts from 03.05.2021 to 15.05.2021, shall be listed as per schedule notified by the Hon'ble Court vide Hon'ble Court's Notification No. 1893-RG dated 30.04.2021 duly conveyed vide Order No. 97 dated 01.05.2021 wherein the attention of all the Judicial Officers has already been drawn for directing their Bench Clerks to make necessary entry in the Court Diary, Cause List and the CIS accordingly.

Both the Nodal Officers under eCourts Project of Uttar Dinajpur Judgeship at Raiganj and Islampur be requested to ensure the main Servers of their respective station operative with the assistance of the System Assistant/DSA/SAs throughout the day during summer vacation from 03.05.2021 to 15.05.2021 so that all the Bench Clerks/ staff concerned can perform CIS job smoothly.

Besides the above, attention of all the Presiding Judicial Officers of the Courts concerned is hereby also drawn to direct the staff of their respective Courts to make themselves available during the period of summer vacation in order to comply directions of the Hon'ble Court, if any and requisition of case records to be placed before the Vacation Courts scheduled to be held on 07.05.2021 and 13.05.2021 vide Order No. 97 dated 01.05.2021.

In order to facilitate the smooth process of the Courts' business during the period of such extended Summer Vacation, the following staff are hereby deained to perform the urgent Court's work of the Court and Office of the undersigned.

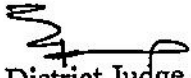
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Sl. No.	Name of the staff and designation	Period of Detention
1	Sri Bipul Saha, Sheristadar	03.05.2021 to 15.05.2021
2	Sri Nalini Ranjan Sarkar, Bench Clerk	Already detained on 05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
3	Sri Pranab Kumar Ghosh, Nazir	03.05.2021 to 15.05.2021
4	Sri Prasanta Jha, Accountant	03.05.2021 to 05.05.2021
5	Sri Sudip Ranjan Dey, Appeal Clerk	Already detained on 05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
6	Sri Chanchal Majumder, Head Clerk	03.05.2021 to 15.05.2021
7	Sri Ganesh Sarkar, 2 nd Clerk	03.05.2021 to 15.05.2021
8	Sri Samar Kumar Ghosh, Naib Nazir	03.05.2021 to 15.05.2021
9	Sri Debdulal Bhattacharjee, Sessions Clerk	Already detained on 05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
10	Sri Gour Barman, Assistant Accountant	06.05.2021, 07.05.2021, 10.05.2021 and 11.05.2021
11	Sri Anik Pattadar, Accounts Clerk	12.05.2021 to 15.05.2021
12	Sri Amit Das, Clerk	03.05.2021 to 15.05.2021
13	Sri Amab Kundu, Clerk	03.05.2021 to 15.05.2021
14	Sri Debdulal Baishnab, PVC	05.05.2021
15	Smt. Manisha Roy, Despatch Clerk	03.05.2021 to 15.05.2021
16	Sri Sowmendra Nath Sarkar, Group D	Already detained on 05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
17	Sri Milan Roy, Group D	Already detained on 05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
18	Sri Ranjit Halder, Group D	03.05.2021 to 15.05.2021
19	Asgar Ali, Group D	03.05.2021 to 15.05.2021
20	Sri Bharat Munda, Group D	03.05.2021 to 15.05.2021
21	Sri Shayan Murmu, Process Server	03.05.2021 to 15.05.2021
22	Sri Debojyoti Dutta, Process Server	03.05.2021 to 15.05.2021

The staff so detained must be punctual in their attendance and they shall endorse their signature in Attendance Register. They shall attend their duties observing Covid Protocol strictly.

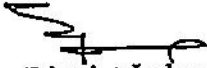
Inform all concerned.


 District Judge,
 Uttar Dinajpur at Raiganj

Memo No. 1165 (2) /G Dated :01.05.2021

Copy forwarded for information and taking necessary action to :-

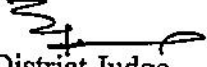
1-2) The Judge-in-charge of Nezarat/Accounts, Civil Courts, Raiganj. Staff concerned under their immediate control be informed accordingly.


 District Judge,
 Uttar Dinajpur at Raiganj

Memo No. 1165 A(38)/G Dated : 01.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The office of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, FTC, 1st/2nd, Raiganj/Islampur
- 10-11) The Civil Judge, Sr. Division-cum-Assistant Sessions Judge, Raiganj/Islampur
- 12) The Chief Judicial Magistrate, U/D at Raiganj
- 13-14) The Chairman, SDLSC, Islampur/The Secretary, DLSA, Raiganj
- 15-16) The ACJM, Raiganj/Islampur
- 17-18-19-20) The Judicial Magistrate, 1st/2nd, Raiganj/Islampur.
- 21) The Civil Judge, Jr. Divn, Addl. Court-cum-JM, Raiganj
- 22) The Principal Magistrate, JJB, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25) The Civil Judge, Jr. Division, Probationary, Islampur
- 26-27-28-29-30-31-32-33-34-35) The Judge-in-charge of Accounts/Nezarat/Copying Civil/Criminal DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 36-37) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur
- 38) The System Assistant under eCourts Project, Uttar Dinajpur Judgeship, Raiganj


District Judge,
Uttar Dinajpur at Raiganj

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